

The Prevention of Cruelty to Animals (Amendment) Bill, 2024(Amendment of Section 11, etc.)-Introduced

SHRIMATI SHAMBHAVI (SAMASTIPUR): I rise to move for leave to introduce a Bill further to amend the Prevention of Cruelty to Animals Act, 1960.

माननीय अध्यक्ष : प्रश्न यह है :

कि पशुओं के प्रति क्रूरता का निवारण अधिनियम, 1960 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।

प्रस्ताव स्वीकृत हुआ ।

SHRIMATI SHAMBHAVI : Sir, I introduce the Bill.
